

when the State Governments recommend and provide funds in their own budgets to meet Road Authority's share of the cost of the work.

The schemes for a road over-bridge at mile 643 on National Highway No. 5 near Purushtampur Road Junction, north of Berhampur and an under-bridge in place of existing level crossing at mile 637 on National Highway No. 5 near Haladipalli, south of Berhampur, have been tentatively recommended by the Government of Orissa for execution during the Third Five-Year Plan. These works will be planned for execution as soon as the State Government communicate their final decision indicating the year in which they would be able to provide funds towards their share of the cost.

Research in Ayurveda

1699. **Shri A. T. Sarma:** Will the Minister of Health be pleased to state:

(a) the number of schemes for research in Ayurveda that have been received by the Government from the various organisations and individuals during the last five years;

(b) whether any schemes have been accepted by Government till now; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) During the last five years about 150 schemes were received.

(b). Yes.

(c). Details are given in the statement laid on the Table. [See Appendix I; annexure No. 93].

Holiday Home for Railway Employees at Srinagar

1700. **Shri Subodh Hansda:** Will the Minister of Railways be pleased to state:

(a) whether the construction of the Holiday Home for Railway employees at Srinagar has been completed; and

(b) if not, when this will be completed?

The Deputy Minister in the Ministry of Railways (Shri Shahnawas Khan): (a). Not yet Sir.

(b). By May, 1963.

Telephone Workshop Employees in Bombay

1701. **Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the pay of more than 60 Ex-Bombay Telephone Workshop employees who are now working in Bombay Telephone District has not been fixed for the last more than ten years with the result that these employees continue to draw even at present the same pay which they were drawing more than 10 years back;

(b) whether these employees have consequently not been given the benefit of the Second Pay Commission's recommendation with regard to revision of pay; and

(c) if so, what action has been taken or proposed to be taken in this regard?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a). Orders with regard to the absorption of the ex-Bombay Telephone Workshop industrial establishment and for fixation of their pay were issued in 1961 and pay has been fixed accordingly in all cases except one.

(b). They all have been given the benefits.

(c). Does not arise.

Installation of Water Works at Agartala

1702. **Shri Biren Dutta:** Will the Minister of Health be pleased to state:

(a) whether any fund has been provided for installing water works at Agartala;